

**TOKEN NO- 2814
(URGENT MEMO)**

WP(PIL)

**UMESH KUMAR PRASAD
VS
THE STATE OF JHARKHAND**

DB

**CFS
PETITION
AFFIDAVIT Rs 20
Vakalatnama Rs 30**

CVT CLR

CFS Rs 250

Defects:

1. Typed copy of following pages may be given 33, 34
2. fresh or typed copy of following page number may be given 35, 38 to 40
3. Tagging of page number 40 is not proper may be tagged properly
4. Para 3 and 2 of this petition has not been given as per JHC(PIL) rules, 2010. It may be done by the way of supplementary affidavit.
5. PO & PS of respondent number 2 & 3 may be mentioned
6. Blank column of para 3 of Affidavit may be filled by the way of supplementary affidavit.
7. "True" word has not been written in statement regarding Annexure in Affidavit. It may be verified.
8. At page(iv) of the synopsis Ann 7 has been marked may be corrected.
9. In second copy, in affidavit, blank columns may be filled and date of Affidavit may be mentioned.

Reported in both copy

**sameer
16.6.2020**